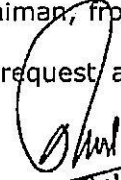


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Sh. Anuj Dhiman S/o Sh. Rampal Dhiman, from the post of Personal Assistant (P.A) of this office, is hereby accepted at his own request and he stands relieved from his duties with immediate effect.


28.10.2025

(VIRENDER KUMAR BANSAL)

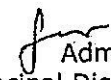
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 53159-179 /Estt.-I/PF/2025

Dated, Delhi the 28 OCT 2025

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Sr. Accounts Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central District, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Service Book/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Sh. Anuj Dhiman, S/o Sh. Rampal Dhiman, Personal Assistant, posted in the Court of Sh. Rinku Jain, Ld. ASCJ-01, Central District, Tis Hazari Courts, Delhi, to tender his Relieving Report accordingly.


Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi

 28/10/25